

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AASHITA BUILDERS PRIVATE LTD.

NAME OF CORPORATE DEBTOR	Aashita Builders Private Limited
DATE OF INCORPORATION OF CORPORATE DEBTOR	26-08-2010
AUTHORITY UNDER WHICH CORPORATE DEBTOR INCORPORATED/ REGISTERED	Registrar of Companies, Mumbai
CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U45209MH2010PTC207107
ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Mezzanine Floor, Jehangir Villa, Nathalal Parekh Marg, Colaba, Mumbai - 400005
DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	24-11-2019
LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	10-02-2020 (copy of order uploaded / received on 20 th Feb 2020)
NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ravi Prakash Ganti; Regd Add: Flat no 2, Ashiana CHS, Plot no 60-A, Sec-21, Kharghar, Navi Mumbai – 410210; Add for Corr: 401, Vashi Infotech Park, Behind Raghuleela Mall, Sec-30A, Vashi, Navi Mumbai - 400705 Email: gantirp@gmail.com; Regn No: IBBI/PA-002/N00102/2017-18/10245
LAST DATE FOR SUBMISSION OF CLAIMS	11-03-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Aashita Builders Pvt Ltd on 10th February 2020.

The stakeholders of Aashita Builders Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 11th March 2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: **Ravi Prakash Ganti**

Date and Place: 21st February 2020; Navi Mumbai

